

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
STARRED QUESTION NO.294  
TO BE ANSWERED ON THE 4<sup>TH</sup> AUGUST, 2017  
HEALTH SUB-CENTRES**

†\*294. SHRI RAHUL KASWAN:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) whether health sub-centres (Prefab) have been sanctioned in Rajasthan under the National Health Mission (NHM) and if so, the details thereof along with the funds allocated to these sub-centres, locationwise;

(b) whether the work of construction of these sub-centres has been completed by the contractors and if so, the details thereof;

(c) whether any agencies or officials have examined and certified the said health subcentres after completion and if so, the details thereof; and

(d) whether complaints regarding irregularities in the construction of these sub-centres have been received and if so, the details thereof?

**ANSWER  
THE MINISTER OF HEALTH AND FAMILY WELFARE  
(SHRI JAGAT PRAKASH NADDA)**

(a) to (d) : A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO LOK SABHA  
STARRED QUESTION NO. 294\* FOR 4<sup>TH</sup> AUGUST, 2017**

(a) Public health and hospitals being a state subject, under the National Health Mission, support is being provided to States/UTs for strengthening their healthcare system based on proposals sent by the States/UTs in their Programme Implementation plans. No pre-fabricated health sub- centres have been approved for Rajasthan under the National Health Mission.

(b) to (d) Does not arise in view of (a) above.

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